

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-103**

Appeal No - 798/252/ND/2019

**IN THE MATTER OF:**

Income Tax Officer, Ward 17 (4)

....Applicant

Vs.

ROC (M/s Mukim Infotech Pvt Ltd)

....Respondent

**SECTION**

Under Section 252

Order delivered on 24.10.2019

**CORAM:**

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

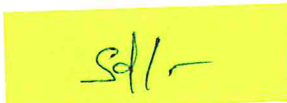
**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Notice to the Corporate Debtor vide all modes including through the process of the Bench. Dasti. List on 03.12.2019



(SUMITA PURKAYASTHA)  
MEMBER (T)



(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)